

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 27

Dated Guwahati, the 21st July, 2014.

In view of the resolution adopted with respect to the Item No. 1 of Brief 'A' of the Full Court meeting held on 15.07.2014, Hon'ble the Chief Justice has been pleased to constitute a Special Committee consisting of all the members of the Administrative Committee to suggest the necessary suitable amendments in the Rule 7 of Assam Judicial Service Rules, 2003 and to submit the report within a period of one month.

By Order,

Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC. III -23/ 2013/ 1329-1338 G dated Guwahati, the 21st July, 2014
Copy to :-

1. The Registrar, (Vig./ Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar -cum-PS to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
5. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
6. The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
7. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
8. The P.S. to Hon'ble Mr./Dr.(Mrs.)Justice _____ Gauhati High Court, Guwahati.
9. The Court Officer, No.1/2, Gauhati High Court, Guwahati
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
